

DIVISION BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/165(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS BENGAL PINCON HOUSING INFRASTRUCTURELIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Chordia, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. At the request by the Ld. Counsel for RoC, West Bengal, 10 days' time is allowed to make paper publication under Rule 7 of Winding Up Rules.
3. Post this matter on **24.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)